

(*Interruptions*)

SHRI SHANTARAM NAIK : Rules have not been amended. I have stated clearly that rules do not make any exception. If there is a resolution, the rules have to be amended. Rules have not been amended to that effect. (*Interruptions*)

PROF. MADHU DANDAVATE : Mr. N. C. Chatterji's case could not be taken up in Rajya Sabha. (*Interruptions*)

[*Translation*]

MR. SPEAKER : Why are you be having like this ? Please take your seat.

[*English*]

Why should you do it ? I am doing it myself.

SHRI SAIFUDDIN CHOWDHARY (Katwa) : I am on a different point, Sir. A non-aligned country, Nicaragua...

MR. SPEAKER : You give me something. Not like this.

(*Interruptions*)

SHRI SAIFUDDIN CHOWDHARY : As a leader of the Non-Aligned Movement.....

MR. SPEAKER : Give me something. I will ask the Foreign Ministry. I can't do anything like that. I can sympathise with you.

(*Interruptions*)

MR. SPEAKER : What can I do ?

SHRI SAIFUDDIN CHOWDHARY : Government can make a statement. It is a serious matter.

[*Translation*]

MR. SPEAKER : You may give it to me in writing, I will forward it to them.

(*Interruptions*)

[*English*]

SHRI SAIFUDDIN CHOWDHARY : Are they taking note of this, Sir ?

(*Interruptions*)

MR. SPEAKER : Nothing goes on record.

Papers to be laid—Shri Sukh Ram.

12.09 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Detailed Demands for Grants of the Ministry of Food and Civil Supplies for 1988-89

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food and Civil Supplies for 1988-89.

[Placed in Library. See No. LT-5729/88]

Review and Annual Report of Tamil Nadu Agro Industries Corporation Ltd., Madras, for 1984-85 and Review and Annual Report of Kerala Agro Industries Corporation, Ltd., Trivandrum for 1985-86 and Statement re. delay in laying the former papers

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1984-85.

(ii) Annual Report of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1984-85 along with Audi-

[Shri Shyam Lal Yadav]

ted Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5730/88]

- (b) (i) Review by the Government on the working of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1985-86.

- (ii) Annual Report of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1985-86 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-5731/88]

12.10 hrs.

'PUNJAB BUDGET, 1988-89

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): Sir, I rise to present the Revised Estimates for 1987-88 and the Budget Estimates for 1988-89 of the Government of Punjab.

Consequent on the Proclamation issued under article 356 of the Constitution on the 11th May, 1987, the powers of the Legislature of the State of Punjab are exercisable by or under the authority of Parliament. The Statement of estimated receipts and expenditure of the State of Punjab for the financial year 1988-89 is, therefore, being placed before the House.

Revised Estimates 1987-88

The Revised Estimates for the current year place State's tax and non-tax revenue at Rs. 1069.98 crores showing a decline of

Rs. 40.06 crores from the Budget Estimates owing to the continued disturbed conditions in the State. The State's share of Central taxes, duties and Grants-in-aid from the Government of India are more by Rs. 47.14 crores at Rs. 326.94 crores compared to Rs. 279.80 crores in the Budget. The expenditure on revenue account is Rs. 1729.96 crores in the Revised Estimates compared to Rs. 1351.02 crores in the Budget Estimates; the increase of Rs. 378.87 crores is due to payment of additional instalments of dearness allowance and Interim Relief to the employees and larger expenditure on social services namely, relief on account of natural calamities, education, medical, public health, sanitation and water supply, urban development and police. As a result, the surplus of Rs. 38.75 crores on revenue account estimated in the Budget will turn into a deficit of Rs. 333.03 crores.

On the capital account, the receipts are now estimated at Rs. 1307.33 crores compared to Rs. 1881.78 crores in the Budget. Taking into account the transactions in the Public Account and the opening deficit, the current year is expected to close with an overall deficit of Rs. 233.00 crores compared to Nil balance estimated in the Budget.

Budget Estimates 1988-89

The revenue receipts are estimated at Rs. 1545.95 crores showing an increase of Rs. 149.03 crores over the Revised Estimates for the year 1987-88. State's tax and non-tax revenue receipts estimated at Rs. 1194.35 crores are higher than the Revised Estimates of 1987-88 by Rs. 124.37 crores. The State's share of Central taxes and grants is Rs. 351.60 crores, which is higher than the Revised Estimates for the year 1987-88 by Rs. 24.65 crores. The expenditure on revenue account is estimated at Rs. 1785.17 crores. The areas where major increases in expenditure are envisaged are education, medical services, family welfare, public health, sanitation and water supply, agriculture, minor irrigation, community development and transport services. On the Capital account, the receipts are placed at Rs. 2375.17 crores and expenditure including loans and advances at Rs. 2194.67 crores. Taking into consideration the Revenue